

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Health and Family Welfare, New Delhi, for the year 1980-81.

(4) A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-6576/83]

### NOTIFICATION UNDER PASSPORTS ACT

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A.A. RAHIM) : I beg to lay on the Table a copy of the Passports (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 325 (E) in Gazette of India dated the 12th April 1983, under sub-section (3) of section 24 of the Passports Act, 1967. [Placed in Library. See No. LT-6577/83]

अध्यक्ष महोदय : मैंने आपको बताया है कि आप मुझ से आकर बात कर सकते हैं।

श्री जगपाल सिंह : आप इस तरह से डाँटकर कैसे बिठा सकते हैं। यह एक्सपंज कैसे हुआ ?

(व्यवधान)

अध्यक्ष महोदय : मैंने कह दिया है कि मैं देख लूंगा। मैंने आपको डाँटा नहीं है। मैंने तो इतना ही कहा है कि आप मुझसे बात कर लें।

(व्यवधान)

MR. SPEAKER : Do not shout. You can come to me. It is very bad. It is absolutely bad. I will have to name Mr. Jagpal Singh.

(Interruptions)\*

MR. SPEAKER : If you go on persisting like that, I am going to name you. All right, I will name you.

(Interruptions)\*

MR. SPEAKER : Whatever has been done by the Presiding Officer, that I will have to look into and you can come and explain to me, but not like this. This is too bad a behaviour on your part. I do not like that.

(Interruptions)\*

MR. SPEAKER : I will look into it. That is what I have told him.

(Interruptions)\*

MR. SPEAKER : You are shouting all the time unnecessarily.

It is uncalled for. It is too bad on your part. I do not know why you shout all the time. मैंने यही तो कहा है कि मेरे पास आकर मिलो। और क्या कहें ?

This is what I have told you.

श्री जगपाल सिंह : जब रूलिंग नहीं दी तो कैसे एक्सपंज हो गया ?

MR. SPEAKER : It depends upon me. I am not going to be cowed down by shouting. Yes, the matter ends.

श्री मंगल राम प्रेमी : पचास हजार रुपए की सम्पत्ति जलाकर.....

(व्यवधान)

MR. SPEAKER : Not allowed. I cannot interfere into the working of the State Government.